

keeping in view the availability of path/platforms at the originating/terminating stations as well as enroute and other operational feasibilities. The suggestions received from various quarters including public representatives are also kept in view.

The demands for introduction of Shatabdi type of train between New Delhi and Dehradun were received from Governor/U.P. and other public representatives.

(c) and (d). The train is running with a composition of one I A.C. Chair Car (Executive Class), seven A.C. Chair Cars and two Power Cars. Shatabdi type of trains are fully reserved air-conditioned trains and do not have second class accommodation.

EMPLOYMENT

80. SHRI K. PRADHANI: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the estimated jobs proposed to be created by the end of the Eighth Five Year Plan; and

(b) the actual achievement made in generating employment during the current plan in each State so far?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GAMANG): (a) and (b) The Eighth Plan envisages creation of additional employment opportunities of around 43 million during the Plan period, corresponding to an average annual growth of 5.6% of the economy. In the first two years of the Plan during which the average annual growth of economy has been about 3.9%, around 12 million additional employment opportunities are estimated to have been created. No State-wise estimates have been made in this regard.

Hazardous Chemical Industries

81. SHRIMATI SURYA KANTA PATIL: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of hazardous chemical industries in Maharashtra as on March 31, 1994 and the locations thereof;

(b) whether there has been an increase in the number of such industries in the State during the last three years;

(c) if so, the reasons therefor; and

(d) the steps taken/proposed to be taken to check the growth of these industries?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE DEPARTMENT OF ELECTRONICS AND DEPARTMENT OF OCEAN DEVELOPMENT (SHRI EDUARDO FALEIRO): (a) to (d) In order to keep a check on the growth of hazardous chemical industries, 21 chemicals/group of chemicals have been included in the list of industries in respect of which industrial licensing is compulsory. Government permits manufacture of

hazardous chemicals after satisfying various aspects like safety, environmental angle, etc. As per the available information, at least 18 chemical industries are engaged in the manufacture of hazardous chemicals in the State of Maharashtra. Out of these, during the last three years, two new industrial units have been licensed.

Gauge Conversion

82. SHRI K.G. SHIVAPPA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Planning Commission has approved the gauge conversion work of Arasikere-Hassan-Mangalore sections;

(b) if so, the details thereof; and

(c) the time by which this work is likely to be completed?

THE MINISTER OF RAILWAYS (SHRI C.K. JAFFER SHARIEF): (a) Yes, Sir,

(b) The conversion of 235 Kms. MG Line to BG is estimated to cost Rs. 219.63 crores.

(c) In the coming years subject to availability of resources.

[Translation]

Production of Roses

83. DR. LAL BAHADUR RAWAL: SHRI RAJVEER SINGH:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Government have accorded approval to the Mishan Flora India Limited Company for the production of roses of international standard in the country;

(b) if so, the names of places where such units are likely to be set up; and

(c) the time by which such units are likely to be set up?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ARVIND NETAM): (a) Yes, Sir.

(b) The unit approved for Mishan Flora India Ltd. Company is being set up in Karnal (Haryana).

(c) It is expected to commence production by end, 1995.

[English]

Accident of Churchgate-Virar Ladies Special

84. SHRI MOHAN RAWALE: Will the Minister of RAILWAYS be pleased to state:

(a) whether the Commissioner of Railway Safety, while conducting enquiry into the unusual occurrence involving 635 Dn. Churchgate-Virar Ladies Special on 13 October, 1993 on Western Railway, had made certain recommendations regarding certain local features on western Railways;

(b) if so, the details thereof; and